

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3975
ANSWERED ON:26.08.2011
SMUGGLING OF CHINESE GOODS
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of FINANCE be pleased to state:

- (a) the border trading posts manned by Customs department, State-wise;
- (b) whether cheap Chinese goods getting smuggled through such border posts have adversely affected the local industries; and
- (c) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) The details of trading posts manned by Customs department, State-wise, are as follows:-

Country	State-wise Land Customs Station	No.of Land Customs Stations.
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Pakistan	Punjab	4
	J&k	3
	Rajasthan	2
Myanmar	Manipur	1
	Mizoram	1
	Arunachal Pradesh	1
Bhutan	West Bengal	2
	Assam	3

Country	State-wise Land Customs Station	No.of Land Customs Stations.
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Nepal	Bihar	11
	U.P	9
	West Bengal	2
China	Sikkim	1
	Uttarakhand	1
	Himachal Pradesh	1
Bangladesh	West Bengal	22
	Assam	11
	Mizoram	7
	Tripura	7
	Meghalaya	10

(b) The Customs department has detected several cases of smuggling of Chinese goods through border posts. However, this department has no such information that cheap Chinese goods getting smuggled through such border posts have adversely affected the local industries.

(c) Action under the provisions of the Customs Act, 1962 has been initiated against the offenders involved in such smuggling. All Customs field formations have also been sensitized and alerted to prevent smuggling of cheap Chinese goods into the country.